

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

(Under Section 16 (a) read with 18 (1) of the National Green Tribunal Act, 2010)

APPEAL NO. 36 OF 2022

- 1. Disha – A Life School,**
Represented by its Correspondent
- 2. Dr. D. Muthukumarasamy,**
Farmer

... Appellants

-Vs-

- 1. M/s. Hitech Die Cast (P) Ltd.**
Rep. by its Director, Mr. Vasudevan
- 2. M/s. Unicast Alloys Pvt. Ltd.**
Rep. By its Director, Mr. Vasudevan
- 3. The Chairman,**
Tamil Nadu Pollution Control Board
- 4. The Member Secretary,**
Tamil Nadu Pollution Control Board
- 5. The District Environmental Engineer,**
Tamil Nadu Pollution Control Board
- 6. The Superintending Engineer,**
Coimbatore Electricity Distribution Circle – South

... Respondents

REPLY TO REPORT FILED BY TAMIL NADU POLLUTION CONTROL BOARD

REPRESENTED BY:



**ESHWARS HOUSE OF CORPORATE & IPR LAWS
6TH FLOOR, KHIVRAJ COMPLEX II, #480,
ANNA SALAI, NANDANAM, CHENNAI-600035, INDIA
PHONE: 9841081850**

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

(Under Section 16 (a) read with 18 (1) of the National Green Tribunal Act, 2010)

APPEAL NO. 36 OF 2022

1. Disha – A Life School,
Represented by its Correspondent

2. Dr. D. Muthukumarasamy,
S/o. Dharmalinga Gounder.
Farmer

... Appellants

-Vs-

1. M/s. Hitech Die Cast (P) Ltd.
Rep. by its Director, Mr. Vasudevan

2. M/s. Unicast Alloys Pvt. Ltd.
Rep. By its Director, Mr. Vasudevan,

3. The Chairman,
Tamil Nadu Pollution Control Board

4. The Member Secretary,
Tamil Nadu Pollution Control Board

5. The District Environmental Engineer,
Tamil Nadu Pollution Control Board

6. The Superintending Engineer,
Coimbatore Electricity Distribution Circle – South

... Respondents

REPLY TO REPORT FILED BY TAMIL NADU POLLUTION CONTROL BOARD

S.NO.	PARTICULARS	ANNEXURE	PAGE NO.
1.	Objections to report filed by Tamil Nadu Pollution Control Board	---	1 – 18
2.	Committee's report dated 05.11.2021 along with Annexures that were filed before the Appellate Authority	Annexure – 1	19 – 61
3.	Letters of farmers evidencing their request made to the board for visiting and inspecting their lands	Annexure – 2	62 – 64
4.	Photographs evidencing the dumping of waste sand	Annexure – 3	65 – 69

Place: Chennai

Date: 16-12-2022



Counsel for Appellants

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**
(Under 16 (a) read with 18 (1) of the National Green Tribunal Act, 2010)

APPEAL No.36 of 2022 (SZ)

IN THE MATTER OF:

1. Disha, a life School
Rep. by its Correspondent,
Kulikpalayam Pirivu,
Kurumbalayam Village,
Achipatti Post,
Pollachi - 642 002.
2. Dr. D. Muthukumarasamy,
S/o. Dharmalinga Goudner,
Farmer,
Kulikpalayam Pirivu,
Kurumbalayam Village,
Achipatti Post,
Pollachi - 642 002.

...APPELLANTS

Vs

1. M/s. Hitech Die Cast (P) Ltd.,
Rep. by its Director, Mr. Vasudevan,
S.F. No: 77/1, and 2, 101 Part,
Kurumbapalayam Village,
Pollachi - 642 002.
2. M/s. Unicast Alloys Pvt. Ltd.
Rep. By its Director, Mr. Vasudevan,
Kullakkapalayam Pirivu,
Kurumbapalayam Village,
Achipatti Post,
Pollachi - 642 002
3. The Chairman,
Tamil Nadu Pollution Control Board,
No: 76, Mount Salai, Guindy,
Chennai - 600 032.
4. The Member Secretary,
Tamil Nadu Pollution Control Board,



For Disha A Life School

A. H. M. M. M. M.

A. H. M. M. M. M.

Correspondent

No: 76, Mount Salai, Guindy,
Chennai - 600 032.

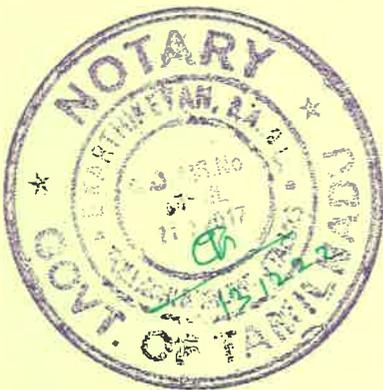
5. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Coimbatore - South,
Plot No. E-55A, SIDCO Industrial Estate,
Pollachi Main Road, Kuruchi,
Coimbatore - 641 021.
6. The Superintending Engineer,
Coimbatore Electricity Distribution Circle - South,
Tatabad, Coimbatore - 641 012.

... RESPONDENTS

**OBJECTIONS TO REPORT FILED BY TAMIL NADU POLLUTION
CONTROL BOARD**

I, Dr. D. Muthukumarasamy, son of Mr. P.K. Dharmalingam, aged 87, Appellant No.2 herein and am also the Correspondent of the Appellant No.1 herein namely Disha-A-Life School, having office at Kullkapalayam Pirivu, Kurumbalayam Village, Achipatti Post, Pollachi 642 002 do hereby solemnly affirm and sincerely state as follows:-

1. I am the Correspondent of the Appellant No.1 Disha-A Life school and am Appellant No.2 in my personal capacity as being a farmer and as such I am well acquainted with the facts of the case.
2. I humbly submit that the above Appeal was filed against the final order of Hon'ble Appellate Authority, Tamil Nadu Pollution Control Board in Appeals Nos. 69, 70, 71 & 72 of 2021, dated 14.02.2022, setting aside the closure order dated 27.07.2021 passed by 3rd Respondent herein against the 1st and 2nd Respondents herein. The relevant part of the said order is extracted herein:



[Handwritten signature in blue ink]

For Disha A Life School

[Handwritten signature in blue ink]
Correspondent

'27. It is true that the respondent-Board in pursuance of their inspection of the appellant-units by their officials have in their reports repeatedly mentioned about eleven observations / violations along with their recommendations for compliance by the appellant-units. The appellant-units had been initially agitating that majority of the recommendations are practically not implementable and they have also explained the reasons for such non compliance with further details furnished about the alternative steps taken by them in this regard. However, the appellant-units have between October, 2021 and February, 2022 complied with the recommendations made by the TNPCB in their earlier reports submitted before the Hon'ble National Green Tribunal and duly forwarded the status report to the TNPCB byway of their communications dated 28.10.2021, 4.12.2021 and 4.2.2022 during the pendency of these Appeals.

28. The very reading of the compliance report would show that the very basis for issuing the impugned closure direction and disconnection of power supply in respect of both the units are now complied with / rectified by the appellant-units and such sufficient and substantial compliance of the recommendations by the appellant-units is also not denied by the learned counsel for the official respondents in the course of their final arguments in these appeals.

30. The Appellate Authority is after duly appreciating the factors relevant for deciding the relief sought for herein is of the view that the objections raised by the independent respondents 5 & 6 do not any longer require any consideration on merits.

31. The learned counsel for the respondent-Board has also accepted the substantial and satisfactory compliance of the rectifications / recommendations by the appellants and the adequacy of the same to maintain pollution issues. As a matter of fact, there was no serious authenticated report regarding any pollution by the operation of the appellant-units. The Appellate Authority is hence of the firm view that the impugned orders of closure need not be allowed to sustain and the same may be set aside to enable the respondent-Board to pass suitable orders for removal of closure directions and restoration of electricity supply along with grant of renewal consent orders to both the appellant-units and the impugned orders hence stand set aside."

3. I humbly submit that during the proceedings before the Appellate Authority, the PCB constituted a committee vide Proceeding No.



A.M. Muneer

For Disha A Life School

A.M. Muneer

Correspondent

T2/TNPCB/F.002264/2021 dated 05.11.2021 with following terms of reference:

1. The Committee shall inspect the two foundry units and investigate APC measures provided for all sources of emissions & its adequacy and report.
 2. The Committee shall review the compliance report dt. 30.09.2021 furnished by the two foundry units with respect to directions issued by TNPCB & furnish recommendations.
 3. The Committee shall furnish report on the action taken by the two foundry units after receipt of compliant on improvement in their operations.
 4. The Committee shall assess the impact on the complaints before & after the adequate APC measures provided by the Two Foundries.
 5. The Committee shall furnish the factual report on permitting the two foundry units for their operation with renewal of consent with specific recommendation.
4. I humbly submit that the inspection report filed by the Committee before the Appellate Authority PCB, had not provided a detailed report addressing the terms of reference as detailed in Proceeding No. T2/TNPCB/F.002264/2021 dated 05.11.2021. Owing to the same, this Hon'ble Tribunal had during the hearing dated 02.09.2022 provided the below directions.

"1. Order of the Appellate Authority is based on the report of the Committee which is filed as annexure-7 dated 05.11.2021. Though the said report refers to an enclosure of annexures 1 to 7, these annexures are not furnished either by the appellant or by the respondents.

2. Learned Counsel appearing for the Pollution Control Board would submit that it is based on the terms of reference the observations were made at the time of inspection and these annexures relate to the same and the report has to be read along with the annexures. As they are not made available to us, we direct the Pollution Control Board to produce the copies of the annexures 1 to 7 referred to in the Committee's



A.M. mune

For Disha A Life School

A.M. mune

Correspondent

report dated 05.11.2021 and furnish a copy of the same to the Learned Counsel for the appellant and the respondents before the date of the next hearing.

3. In the meanwhile, we direct Pollution Control Board to make one more inspection of the respondent, company after giving notice to both the parties”.

5. I humbly submit that pursuant to the directions of this Hon'ble Tribunal dated 02.09.2022, the Board conducted inspection on 01.10.2022 in the premises of Appellant No.1 and the college, Agricultural Land held by Appellant No.2 and the foundry units of Respondents No.1 & 2. Thereafter, a report dated 11.10.2022 was filed before this Hon'ble Tribunal. However, the said Report and annexures 1 to 7 referred to in the Committee's report dated 05.11.2021 were never provided to us before the hearing dated 12.10.2022. The relevant portions of order of this Tribunal dated 12.10.2022 is extracted herein.

“

.....

3. It is alleged that the copy of this report has not been uploaded and appellant did not have the benefit of going through the same. Hence, the matter may be called on 11.11.2022. However, we would like to have the particulars about the waste mould sand namely, whether it contains pollutants or it can be straight away used for any purpose, including the agricultural purpose.

4. The report of the Tamil Nadu Pollution Control Board states that if the same is not used by the respondent unit, it can be disposed of to the common waste moulds and reclamation unit or for other beneficiary uses. The said aspect may be highlighted by the Tamil Nadu Pollution Control Board by filing an additional report in this regard.

.....

6. The appellant seeks the Annexure No. 1 to 7 filed before the Pollution Control Board Appellate Authority to be furnished. So, they are directed to furnish the same.

”



D. M. mmm

For Disha A Life School

D. M. mmm

Correspondent

6. I submit that subsequent to several follow-ups, the Board has served vide email dated 17.11.2022 the Committee's report dated 05.11.2021 alongwith Annexures 1 to 7 that were filed before the Appellate Authority basis which the Appellate Authority arrived at a finding that the Respondents 1 and 2 have substantially complied with the recommendations of the Board. The Appellant encloses herewith as **Annexure 1**, Committee's report dated 05.11.2021 alongwith Annexures that were filed before the Appellate Authority. A bare perusal of the (unsigned) compliance report on the report dated 30.09.2021 will prove that there has been no substantial compliance of the recommendations of the PCB by the foundry units. The said report merely takes on record the action points undertaken by the foundry units but does not analyse or provide its expert opinion on whether the action points/changes/alleged improvements/APC measures by the foundry units are substantially in compliance with its recommendations or whether the same is sufficient to reduce pollution levels in the surrounding environment/neighbourhood.
7. I submit that the report filed by the Board dated 11.10.2022 is neither comprehensive nor addresses the status of the recommendations/observations that were initially provided in its reports during the appeal proceedings that were pending before this Hon'ble Tribunal in OA 26 of 2016. The Hon'ble Tribunal had in fact questioned the report that was filed by the Board before the Appellate Authority, Tamil Nadu Pollution Control Board as the same did not address or report the status of compliances of recommendations as directed by the Board. Considering the same, the Hon'ble Tribunal vide its order dated 02.09.2022 directed the Board to conduct a fresh inspection and provide a detailed and updated report on the status of pollution caused by the foundry units. However, the report filed by the Board fails to address the compliance status of its recommendations as filed in OA 26 of 2016.



D. M. Munnappa

For Disha A Life School

D. M. Munnappa

Correspondent

8. I submit that the Board vide its Status Report dated 09.08.2021 in OA 26 of 2016, which was filed after the directions for closure of foundries dated 27.07.2021, made the following important observations on Unicast in page 3 and Hitech in Page 7 of the report

"

vii. The Parambikulam - Aliyar Branch Canal (PAP Branch Canal) crossing the unit's premises were dumped with hazardous waste chemicals such as paint drums, plastic waste etc., and due to dumping the canal was blocked.

viii. The unit also found dumped the paint sludge in open land along with the waste mould sand.

ix. The unit has installed additional 13 number of CNC machines in the same premises (machine division) without the consent of the Board.

x. The unit has not obtained hazardous waste authorisation for handling of wastes such as Used/ Spent Oil (5.1), Wastes or Residues Oil (5.2), Waste Cutting Oils (5.3), Process Wastes, Residues and Sludges (21.1) and Exhaust Air or Gas Cleaning Residue (35.1).....

.....

vii. The unit has installed additional 13 number of CNC machines in the same premises (machine division) without the consent of the Board.

x. The unit has not obtained hazardous waste authorisation for handling of wastes such as Used/ Spent Oil (5.1), Wastes or Residues Oil (5.2), Waste Cutting Oils (5.3), Process Wastes, Residues and Sludges (21.1) and Exhaust Air or Gas Cleaning Residue (35.1)"

The above observations have serious impact on air, water, and soil. However, there has been no whisper on the same in the subsequent reports including the one filed recently by the board.

9. Further, the Board fails to address or recommend any measures that should be taken by Respondents No. 1 & 2 with respect to the concerns raised by the



D.M. mmm

For Disha A Life School

D.M. mmm

Correspondent

Appellants before and during the inspection dated 01.10.2022. The Board merely took on record the photographs of pollution/deposits provided by the Appellants and the details of the wind direction in their report dated 11.10.2022.

10. It is humbly submitted that the Board has failed to address the concerns of Appellant on the aspect of fugitive emission from the Respondent 1 and 2 foundries. These emissions contribute to significant air pollution in and around the Appellant's locality. While the board on the inspection dated 01.10.2022 has conducted a survey on equipment's installed by the said foundries, it has miserably failed to appreciate the fact that, the equipment's utilized by the foundries may have brought pollutants released from the sources such as stack, chimney's etc, under control, however unregulated fugitive emissions from Respondent 1 and 2 foundries contribute in large measure to the air pollution. Unlike pollutants from determined source such as stack, chimneys, fugitive emissions cannot be tracked and quantified, and as such there is a compelling need to curb such emissions. However, the board has not addressed those concerns with seriousness it requires.

11. The Board has also failed to address the concerns raised by this Hon'ble Bench with respect to soil and water pollution, details on the waste mould sand and the contents of the same as the PCB has recommended that the entire waste mould sand should either be re-used or dispose it to the Common Waste Mould Sand Reclamation unit through M/s. Ammarun Enviro Guard Industries, Annur Taluk or for other beneficial uses. Furthermore, the Respondent foundry units have not complied with disposal of the waste mould sand to the Common Waste Mould Sand Reclamation unit and is instead dumping the same within the premises of the foundries and covering the same with fresh sand. The Appellant has also enclosed photos evidencing the same. It is submitted that by continuously



A.M. Muneer

For Disha A Life School

A.M. Muneer

Correspondent

dumping the waste mould sand, the same will only worsen the soil and water pollution levels as the waste mould sand will eventually get washed to the nearby water bodies.

12. Further, this Hon'ble Bench had also raised serious concerns on the recommendation that the unit shall raise the remaining length of the compound wall with steel gladding facing the school premises (unit's western boundary wall) as done in the other portion of same compound wall as the said recommendation is rendered ineffective since the major source of pollution is air pollution and that increasing the height of the boundary wall shall not assist in reducing the effects of pollution caused by the foundry unit and is not an appropriate APC measure.
13. It is submitted that, change in the wind direction has a major impact on the effect of pollution and harm/damage caused by it to the Appellants and surrounding agricultural lands and villagers, but the Board has failed to take the same into account.
14. It is submitted that board has failed to deal with the aspect of water pollution. The air pollutants released from the Respondent 1 and 2 foundries, along with the untreated solid and liquid wastes dumped by the said foundries, inevitably pollutes water and contributes significantly to water pollution. However, the board had refused to conduct any test or take any water sample to ascertain the levels of water pollution in the surrounding areas of the Appellant's premises and farmlands and hence, there is no reporting on the extent of water pollution in its report dated 11.10.2022.
15. It is submitted that, as mentioned in para 8 herein, the board has previously raised serious concerns about the wastes dumped by the Respondent 1 and 2 foundries, these wastes have serious impact not only on the land/soil on



A. M. mmm

For Disha A Life School

A. M. mmm

Correspondent

which it is dumped but also on the nearby areas, as wind and water could carry them beyond the area in which they are dumped. The aspect of soil pollution has been neglected by the board, dumped untreated solid and liquid wastes could impact the soil and make the land barren and unfit for agriculture. The farmers having lands in the surrounding areas requested the Board to visit and inspect their lands as well, but the Board had refused to visit the said lands. Letters of farmers evidencing the aforesaid is enclosed herewith as **Annexure 2**.

16. It is submitted that the noise pollution created by the Respondent No.1 and 2 foundries are unaddressed in the report. The foundries are involved in manufacture of cast iron and sg iron, the fettling and shot blasting operations of the foundries produce significant amount of noise, the board in their earlier report had recommended moving away fettling and shot blasting operations or outsourcing them, however the foundries have not complied with the said recommendation till date.

17. It is submitted that the despite the concerns raised by the Appellant with regard to the said air, water, soil and noise pollution, the Board vide its inspection dated 01.10.2022, only conducted a survey on the machineries installed by the foundries to control pollution from source such as stack, chimney etc. The report filed by the board after inspection fails to address the points/terms of reference that ought to have been dealt with in its report filed before the Appellate Authority. In this regard, reliance is placed on Para 13 of the Memorandum of Appeal filed before this Hon'ble Tribunal wherein a comparison and status of compliance was drawn with respect to the recommendations of the Board in OA 26 of 2016 vis-à-vis the actions carried out by the Respondent foundries. This table evidently shows that there has been no substantial compliance by the Respondent foundries. In this current inspection report dated 11.10.2022 filed by the Board, the report merely



D. M. M. M.

For Disha A Life School

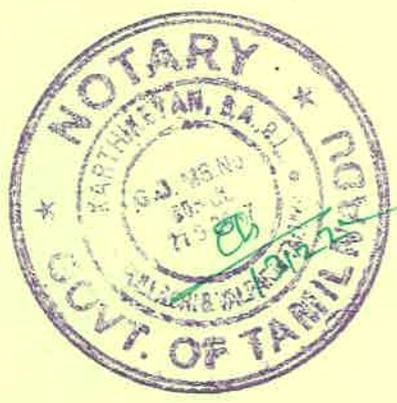
D. M. M. M.

Correspondent

reports the machinery installed by the foundry units and the status of its working condition.

18. It is submitted that, during the hearing dated 02.09.2022, the Appellant has filed pictures evidencing pollution around the Appellant premises and the waste dumped by the Respondent 1 and 2 foundries. However contrary to those record, the report dated 11.10.2022, contains certain observations in Para 5(xi), where the board states that Respondent No.1 has cleared the accumulated waste sand and is in the process of developing green belt in that area. In this regard, the Appellants enclose herewith certain photographs that evidence the dumping of waste sand and wherein the company representatives are digging a pit and dumping all the waste sand therein (**Annexure 3**). The Respondent No.1 has wantonly dumped the waste sand by digging a pit and covering the area with fresh sand in order to cover its tracks just before the Board visited the premises for an inspection. The photographs prima facie prove that the Respondents No. 1 & 2 are continuously polluting the surroundings and just before the inspection, make certain measures or reduce the level of operations of the foundry as on the date of the inspection. The waste sand that is dumped by the Respondent foundry eventually gets washed into the water bodies located in the surrounding area leading to water pollution. Despite the Board being made aware of the aforesaid, the Board has provided a clean chit to the Respondent foundry and failed to conduct any tests to ascertain water pollution. The Respondent foundries have been stating that they are in the process of developing a green belt since the proceedings before the Appellate Authority but has not completed the same until date.

19. It is submitted that, the order of Appellate Authority dated 14.02.2022 records that there has been satisfactory and substantial compliance by the Respondent 1 and 2 foundries. However, the materials on which the said



A. Muneer

For Disha A Life School

A. Muneer

Correspondent

Authority had arrived at that conclusion is not known to the Appellant, since the annexures 1-7 of the inspection committee is still not provided to the Appellant. Even going by the latest report dated 11.10.2022 filed by the board, the status of compliance by foundries is wholly insufficient and, in any case, cannot be termed as "satisfactory and substantial". The status report of board filed in 17.04.2021 in OA 26 of 2016 is compared with the recent report filed by the board.

Unicast Alloys Pvt. Ltd.

S.No.	Recommendations made by board	Compliance Status during inspection on 17.04.2021	Compliance Status during inspection on 01.10.2022
1	The unit shall relocate the shot blasting and the Fettling section either outside the premises in some other locations or on the eastern side within the premises where the vacant land exists.	Not complied.	Not complied.
2	After relocation of the existing shot blasting and fettling section, the area shall be used as buffer zone and shall also develop thick canopy of green belt within 4 th respondent	Not complied.	Not complied.



A. M. M. M.

For Disha A Life School

P. M. M. M.

Correspondent

	location by giving job work through outside vendors.		
4b	The unit shall forthwith stop storing the fresh sand adjacent to the boundary of the school premises.	Complied	Complied
4c	The unit shall raise the remaining length of the compound wall with the steel gladding facing the school premises (unit's western boundary wall) as done in the other portion of the same compound wall.	Complied	Complied
4d	Internal roads shall be wetted repeatedly so as to mitigate the fugitive emissions during the vehicle movements inside the premises.	Not complied	Not complied
4e	The unit shall ensure that the mist spray arrangements provided should be interlocked/automated	Not complied	Complied



[Handwritten signature]

For Disha A Life School

[Handwritten signature]

Correspondent

	to suppress the fugitive emissions during the vehicle movement.		
5	The unit shall conduct the ambient air quality/ ambient noise level/ stack monitoring in the unit and in the school premises every month and furnish the report to the Board.	Not complied	Not complied
6	The unit shall covert the venturi wet scrubber system with stack arrangement for the induction furnace to the dry/cassette filter as an advanced technology.	Not complied	Complied
7	The unit shall provide the adequate air pollution control measures for the metal pouring bay as a further improvement measure.	Not complied	Not complied

Hitech Die Cast Pvt. Ltd.



Handwritten signature

For Disha A Life School

Handwritten signature

Correspondent

S. No.	Recommendations made by board	Compliance Status during inspection on 17.04.2021	Compliance Status during inspection on 01.10.2022
1	The unit shall operate and maintain the air pollution control measures continuously and efficiently and also conduct the ambient air quality/ambient noise level/stack monitoring in the unit and in the school premises every month and furnish the report to the Board.	Not complied	Not complied
2	The unit shall either completely reuse the dumped waste mould sand within the premises or dispose it to the Common Waste Mould Sand Reclamation unit M/S. Ammarun Enviro Guard Industries, Annur Taluk or for other beneficial uses.	Not complied	Not complied
3	The unit shall convert the venturi wet scrubber	Not complied	Complied



A. M. Muneer

For Disha A Life School

A. M. Muneer

Correspondent

	system with stack arrangement for the induction furnace to the dry/cassette filter as an advanced technology.		
4	The unit shall provide the adequate air pollution control measures for the metal pouring bay as a further improvement measures.	Not complied	Not complied

20. Based on the foregoing, it is evident that the foundries have not substantially complied with the board's recommendation, additionally the inspection reports do not adequately deal with source of the pollutants, storage, treatment, and disposal of industrial waste. If the industries were allowed to operate without implementing the major recommendation such as moving away the fettling and shot blasting operations and treating the industrial wastes in an effective way this would cause major impediment to the Appellant and the residents in the surrounding area. Hence, along with the recent board recommendation the previous recommendations must also be complied by the 1st and 2nd Respondent.

Further, given that the wind direction will change from November to April, it is imperative that an inspection is also conducted during these months to ascertain the pollution levels and impact of the same to the Appellant's premises and surroundings of the neighbourhood.

Prayer:

It is humbly prayed that this Hon'ble Tribunal may be pleased to:



[Handwritten signature]

For Disha A Life School

[Handwritten signature]

Correspondent

1. Direct the Board to file a revised inspection report taking into account its previous recommendations to the foundry units and analyse/report compliance of the same and whether the alleged improvements made by the Respondent foundries are sufficient to control pollution and is in line with its previous recommendations.
2. Conduct an inspection again once the wind direction changes in the months between November to April and file a report on the same after conducting air, water , soil and noise pollution level tests.
3. And pass any other orders as it deems fit in the interest of justice and equity.

For Disha A Life School

A. H. Murali

A. H. Murali

Correspondent

Deponent

Solemnly affirmed at Pollachi

On this 13th day of December 2022

And signed his name in my presence

Before me

Advocate

E. Karthikeyan
13/12/22

E. KARTHIKEYAN, B.A.B.L.
NOTARY

(Pollachi & Valparai Taluks)
3/10, Marenaicker Street,
POLLACHI - 642 001.





TAMIL NADU POLLUTION CONTROL BOARD

Proceeding No.T2 /TNPCB/ F.002264/2021 Dated: 05 .11.2021

Sub: TNPC Board - Industries - Closure direction issued to M/s Unicast Alloys Pvt Ltd & M/s Hi- Tech Die Cast Pvt Ltd @ Kurumbapalayam Village, Pollachi Taluk, Coimbatore District - Stay granted by Hon'ble Appellate Authority against closure direction - Application filed by foundry units for Renewal of Consent - For detailed inspection, investigation & reporting on compliance of improvement - Committee constituted - Intimation - Regarding.

- Ref:
1. Proc No. TNPCB/T2/F.002264/CBE(S)/OL/Closure/A/2021 dated 27.07.2021.
 2. Proc. No. TNPCB/T2/F.002264/CBE(S)/OL/Closure/A/2021 dated. 27.07.2021
 3. Proc No. TNPCB/T2/F.002263/CBE(S)/OL/ Revocation /A/2021 dated. 10.8.2021
 4. Proc. No. TNPCB/T2/F.002263/CBE(S)/OL/Revocation/A/2021 dated. 10.8.2021
 5. Letter Dt. 7.10.2021 received from M/s Unicast Alloys Pvt Ltd
 6. Letter Dt. 7.10.2021 received from M/s Hi- Tech Die cast Pvt Ltd

A case was filed by Disha- A Life School and P.K.D College of Education & Others before the Hon'ble NGT(SZ) vide O.A No. 26 of 2016 against two foundry units namely M/s Unicast Alloys Pvt Ltd & M/s Hi- Tech Die Cast Pvt Ltd @ Kurumbapalayam Village, Achipatti Post, Pollachi Taluk, Coimbatore District with a prayer to direct TNPCB to effect closure in view of causing air pollution.

TNPCB issued directions for closure and disconnection of power supply to the two foundry units vide refs (1) & (2) cited for the reasons of not complying with TNPCB recommendations on improvements mentioned in the status report furnished to the Hon'ble NGT(SZ).

Against closure direction, two foundry units appealed before Hon'ble Appellate Authority vide Application Nos. 75 & 76/2021, 77 & 78/2021, 71 & 72/2021 and 73 & 74/2021. The Hon'ble Appellate Authority vide order dated 18.8.2021 stayed the operation of the closure directions issued to the two foundry units. In order to comply with the orders of the Hon'ble Appellate Authority, directions have been issued to the two foundry units for revocation of closure direction vide proc dated 10.08.2021.

Now, the two foundry units have approached TNPCB with representation vide letter dated 30.09.2021 for granting Renewal of Consent for their operations. It is needed a detailed report of joint inspection with investigation of adequacy of pollution control measures installed & status of compliance of TNPCB recommendations on improvement in existing operations to take a decision in this matter.

Hence, it is decided to constitute a Committee with the following members with Terms of References (ToRs).

Technical Expert Members of the Committee:

Sl. No	Committee Members	Designation
1.	Er. M. Saravanakumar, M.Tech, DEE/TNPCB/Tiruppur (North) Kumaran Complex, Kumaran Road, Tiruppur - 641 601.	Committee Head
2.	Er. D.Jayalakshmi, M.E., DEE/TNPCB/Coimbatore North No.5, Ramasamy Nagar, Near Fire Service Station, Kavundampalayam Coimbatore - 641 030.	Member
3.	Er. V.Swaminathan M.E., DEE/TNPCB/Tiruppur (South), 12A, Pollachi By-Pass Road, Palladam, Tiruppur - 641 664.	Member
4.	Representatives from industries (One nominee on behalf of both units)	Member
5.	Representative (one) from Disha- A Life School and P.K.D College of Education	Member

Terms of References:

1. The Committee shall inspect the two foundry units and investigate APC measures provided for all sources of emissions & it's adequacy and report.
2. The Committee shall review the compliance report dt 30.09.2021 furnished by the two foundry units with respect to the directions issued by TNPCB & furnish recommendations.
3. The Committee shall furnish report on the action taken by the two foundry units after receipt of compliant on improvement in their operations.



TAMIL NADU POLLUTION CONTROL BOARD

4. The Committee shall assess the impact on the complaints before & after the adequate APC measures provided by the Two Foundries.
5. The Committee shall furnish the factual report on permitting the two foundry units for their operation with renewal of consent with specific recommendation.

The receipt of the proceeding shall be acknowledged

R. Jayaram
15/11/2024
For Member Secretary
15/11/24

To

1. All Members of the Committee
2. M/s Unicast Alloys Pvt Ltd & M/s Hi- Tech Die Cast Pvt Ltd are requested to provide their representative details to Committee head.
3. Disha- A Life School and P.K.D College of Education are requested to provide their representative details to Committee head.

Copy to

The DEE TNPCB, CBE, South – **shall provide necessary assistance & details to the committee**



TAMILNADU POLLUTION CONTROL BOARD

From

M. Saravankumar M.E.,
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tiruppur (North),
II Floor, Kumaran Commercial Complex,
Kumaran Road, Tiruppur - 641 601.

To

All the Members of the Committee,

Lr.No. DEE/TNPCB/TPN/Committee/2021 dated, 25.11.2021

Sir,

Sub : TNPC Board - Industries - Committee constituted to inspect M/s. Unicast Alloys Private Limited and M/s. Hi-Tech Die Cast Private Limited, Kurumbapalayam Village, Pollachi Taluk, Coimbatore District - Detailed inspection, investigation & reporting on Compliance of improvement-To carry out inspection on 30.11.2021 - **Intimation - Regarding**

Ref : 1. Board's Proceedings. No.T2/TNPCB/F.002264/2021, Dated.05.11.2021.
2. Letter received from the unit of M/s. Unicast Alloys Pvt Ltd dated 23.11.2021.
3. Letter received from the unit of M/s. Hi- Tech Die Cast Pvt Ltd dated 23.11.2021.

I invite your kind attention to the reference 1st cited above Wherein TNPC Board has formed a Committee to inspect the unit of M/s. Unicast Alloys Private Limited and M/s. Hi- Tech Die Cast Private Limited at Kurumbapalayam Village, Pollachi Taluk, Coimbatore District and submit the report to the Board as per the terms of references. As per the above Board proceedings one representative from the units of M/s. Unicast Alloys Private Limited and M/s. Hi- Tech Die Cast Private Limited at Kurumbapalayam Village, Pollachi Taluk, Coimbatore District are members of the Committee and also one representative from Disha - A Life School and P.K.D College of Education are members of the Committee.

In this regard it is proposed to inspect the above two units on 30.11.2021 at about 11.00 A.M Hence, I kindly request to nominate only one representative each from the industry and one representative each from Disha - A Life School and P.K.D College of Education and the name of the representative and their contact details shall be intimated to this office so as to make it convenient to carryout the team inspections on the above mentioned date.

The receipt of this letter may please be acknowledged.


District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tiruppur North.

Copy Submitted to

- 1) The Member Secretary, TNPCB Board, Chennai.
- 2) The JCEE(M) Coimbatore.



TAMILNADU POLLUTION CONTROL BOARD

Advanced Environmental Laboratory, Coimbatore – 641 030.

<p>From K.Selvaraj, M.Sc., Assistant Director (Lab) Advanced Environmental Laboratory Tamilnadu Pollution Control Board No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore – 641 030. Email – aeltnpcbebe@gmail.com</p>	<p>To M/s.Unicast Alloys (P) Ltd., S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).</p>
---	--

Lr.No.TNPC Bd/AD (L)/AEL – CBE/AAQS & SM/F.No.P.21/2020 – 21, Dated 04.02.2021.

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring / Ambient Noise Level Survey – Reg.

- Ref: 1. This office Lr.No.TNPC Bd/AD (L)/AEL-CBE/Air survey/F.No.P.21/20 –21 dated 12.11.2020 & 27.01.2021.
2. Your Email dated 22.01.2021.
3. This office Bill No.73/2019-20 Dated 03.02.2020 Excess payment for Rs.4,200/-
4. Cash Receipt No.108783 dated 28.12.2020 for Rs.53,500/-
5. Cash Receipt No.108891 dated 01.02.2021 for Rs.2,000/-

I am sending herewith the Report of Analysis of Ambient Air Quality/ Stack Monitoring/ Ambient Noise Level Survey conducted in the vicinity of your industry M/s.Unicast Alloys (P) Ltd., on 21.01.2021 & 22.01.2021 with invoice for a sum of Rs.59,700 /- (Rupees fifty nine thousand and seven hundred only) towards the above survey / analysis charges, and the same has been adjusted with the advance fees received vide reference (3, 4 & 5) cited.

Kindly acknowledge the receipt of the report without fail.


 [K.SELVARAJ]
 Authorised Signatory
 [Assistant Director (Lab)]

Encl: As above.

Copy to:

1. The District Environmental Engineer, TNPCB, Coimbatore (South) for favour of kind information please.
2. Copy to file.



**TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.**



Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - TC-7025

TEST REPORT

ULR-TC70252000000075P

Report No.38/AEL - CBE/ AAQS/2020 - 2021, Dated 04.02.2021.

1. Name of the Industry : M/s.Unicast Alloys (P) Ltd.,
2. Address of the Industry : S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village.
Pollachi (Taluk), Coimbatore (District).
3. Date of Survey : 21.01.2021 & 22.01.2021.
4. Duration of Survey : PM₁₀ : 8 Hrs & PM_{2.5} : 24Hrs
5. Category : Orange/Large
6. Test Started on : 29.01.2021.
7. Test Completed on : 29.01.2021.
8. Matrix : Ambient Air Quality

Meteorological Conditions

Ambient Temperature (°C)	Min 25.7	Max 29.7	Relative Humidity (%)	Min 52	Max 71
Weather Condition	Clear Sky		Rain Fall (mm)	Nil	
Predominant Wind Direction	North East → South West		Mean Wind Speed (km/hr)	--	

Ambient Air Quality Survey Results

Sl. No	Location	Direction *	Distance (m) *	Height Form GL(m)	Pollutants Concentration (microgram / m ³)			
					PM ₁₀	SO ₂	NO ₂	** PM _{2.5}
1	On top of scaffolding at North East corner near Main Entrance.	North East	105	3.0	58.0	7.0	15.0	-
2	On top of scaffolding near Worker's Quarters.	South East	150	3.0	54.0	9.0	16.0	-
3	On top scaffolding in the Open field of Disha A Life School.	South West	210	3.0	80.0	11.0	20.0	29.0
4	On top scaffolding in the Open field of Disha A Life School.	West - South West	200	3.0	73.0	10.0	18.0	-
5	On top scaffolding in the Open field of Disha A Life School.	West - North West	135	3.0	67.0	9.0	17.0	-

Note:- * With respect to major emission sources.

PM₁₀, SO₂ & NO₂ The analytical results are restricted to the sampling period of 8hrs

PM_{2.5} The analytical results for the sampling period of 24 hrs.

Near by unit M/s.Hitech Die Cast (P) Ltd was in operation on the day of AAQ Survey

Test Performed	Test Method
PM ₁₀	IS 5182: (Part 23) - 2006
SO ₂	Modified West - Gaecke / IS 5182: (Part 2) - 2001 RA: 2012
NO ₂	Jacobs - Hochheiser / IS 5182: (Part 6) - 2006 RA: 2012

** PM_{2.5} not accredited by NABL

-- End of Report --

J.E.S

[K.SELVARAJ]
 Authorised Signatory
 [Assistant Director (Lab)]



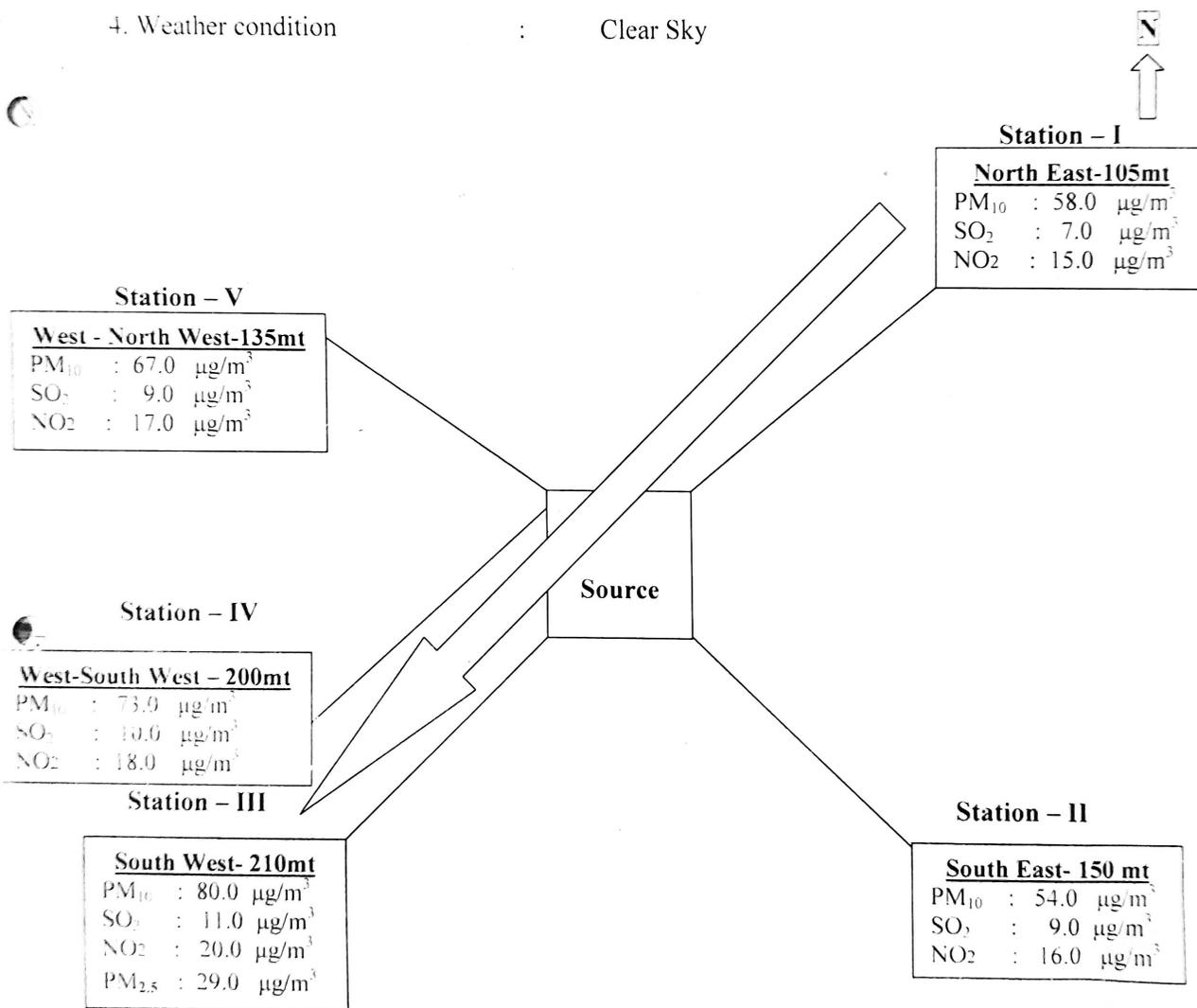
TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

AMBIENT AIR QUALITY SURVEY

Schematic Diagram Showing Location of Sampling

Report No.38/AEL – CBE/AAQ/SM/2020 – 2021, Dated 04.02.2021.

1. Name and Address of the Industry : M/s.Unicast Alloys (P) Ltd.,
S.F.No.98/1D, 100 & 101 part. Kurumbapalayam
Village, Pollachi (Taluk).
Coimbatore (District).
2. Date of Survey : 21.01.2021 & 22.01.2021.
3. Predominant wind direction : North East → South West
4. Weather condition : Clear Sky



Note:- PM₁₀, SO₂ & NO₂ values are expressed in µg/m³ and restricted to the sampling period of 8hrs
PM_{2.5} value is expressed in µg/m³ for the sampling period of 24 hrs.

J.E.S
J.E.S

K.Selvaraj
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



**TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.**



Accredited Laboratory - (ISO/IEC 17025:2005) NABL - TC-7025

TEST REPORT

ULR-TC70252000000075P

Report No.38/AEL - CBE/ SM/2020 - 2021, Dated 04.02.2021.

1. Name of the Industry : M/s.Unicast Alloys (P) Ltd.,
2. Address of the Industry : S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village.
Pollachi (Taluk), Coimbatore (District).
3. Date of Survey : 21.01.2021.
4. Test Started on : 29.01.2021.
5. Test Completed on : 29.01.2021.
6. Matrix : Stack Emission
7. Type of Industry : Cast Iron & SG Iron Castings Manufacturing

Stack Monitoring Survey Results

Sl. No	Stack attached to	Stack Temp °C	Velocity in (m/ sec)	Discharge rate in Nm ³ /Hour	Pollutants (mg / Nm ³)		
					PM	So ₂ *	No _x *
1.	Induction furnace - 1.5 Tons/Hr ** (After Venturi Wet Scrubber)	34	6.96	12,219	22.0	4.27	4.1
2.	Shot blast Machine No.2 - 1.0 Tons (After Cassette Type Dust collector]	34	7.23	3,173	30.0	-	-
3.	Sand Plant (After Cyclone separator & Pulse Jet Type Dust Collector)	37	6.94	12,066	36.0	-	-
4.	Grinding Machines (After Dust collector)	34	7.65	3,358	26.0	-	-
5.	Shot blast Machine No.1 - 1.0 Tons (After Dust collector)	35	9.19	4,020	36.0	-	-

Note:- * Test Parameters not accredited by NABL.

** - 1.5T/Hr - Furnace only in operation and the 0.75 T/Hr Furnace was not in operation during the survey due to surrender of the Power to TNEB by the Industry.

Test Performed	Test Method
Particulate Matter	IS 11255: (Part 1) - 1985 (RA: 2003)

-- End of Report --

J.E.S.
J.E.S.

K. Selvaraj
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

STACK DETAILS

Report No.38/AEL – CBE/SM/2020 – 2021, Dated 04.02.2021.

1. Name and Address of the Industry: M/s.Unicast Alloys (P) Ltd.,
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam
Village, Pollachi (Taluk), Coimbatore (District).

2. Date of Survey : 21.01.2021.

Sl.No	Particulars	1	2
1.	Stack attached to	Induction Furnace	Shot blast Machine No.2
2.	Details of process stack	Melting	--
3.	Height from G Level in (m)	30.0	5.6
4.	Diameter in (m)	0.8	0.4
5.	Port hole height from Ground Level or bends or ducts in (m)	9.0	4.2
6.	Fuel Used (with % Sulphur content)	Electricity	Electricity
7.	Fuel Consumption rate per day (mention units)	-	-
8.	Stack Capacity	1.5 Tons / Hr	1.0 Tons
9.	APC Measures provided	Venturi Wet Scrubber	Cassette Type Dust Collector
10.	APC functional status	Working	Working
11.	Ambient temp in °K	302	303
12.	Temp of flue gas in °K	307	307
13.	Velocity of flue gas in m/sec	6.96	7.23
14.	Volume of flue gas sampled in m ³	1.015	0.520
15.	Gaseous Discharge rate per Nm ³ /Hour	12,219	3,173

.. 2 ..

J.E.S
J.E.S

K.Selvaraj
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]

.. 2 ..

Sl. No	Particulars	3	5	6
1.	Stack attached to	Sand Plant	Grinding Machine	Shot blast Machine No.1
2.	Details of process stack	--	Grinding	--
3.	Height from G Level in (m)	11.75	13.6	9.1
4.	Diameter in (m)	0.8	0.4	0.4
5.	Port hole height from Ground Level or bends or ducts in (m)	7.6	9.0	4.9
6.	Fuel Used (with % Sulphur content)	Electricity	Electricity	Electricity
7.	Fuel Consumption rate per day (mention units)	-	-	-
8.	Stack Capacity	-	-	1.0 Tons
9.	APC Measures provided	Cyclone separator and Pulse Jet Type Dust Collector	Dust Collector	Dust Collector
10.	APC functional status	Working	Working	Working
11.	Ambient temp in °K	303	302	302
12.	Temp of flue gas in °K	310	307	308
13.	Velocity of flue gas in m/sec	6.94	7.65	9.19
14.	Volume of flue gas sampled in m ³	1.000	0.720	1.003
15.	Gaseous Discharge rate per Nm ³ /Hour	12,066	3,358	4,020

J.E.S
J.E.S

K.Selvaraj
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



Accredited Laboratory - (ISO/IEC 17025:2005) NABL - TC-7025
AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis

ULR-TC70252000000075P

Report No.38/AEL - CBE/ NLS/2020 - 2021, Dated 04.02.2021.

1.	Name of the Industry	M/s.Unicast Alloys (P) Ltd.,		
2.	Address of the Industry	S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).		
3.	Date of Survey	21.01.2021.		
	Category	Orange/Large	Land use Classification	--
	Type of Survey	Ambient	Time of Survey	Day
	Meteorological conditions	Clear Sky		
	Matrix	Sound Level		

Logging Parameters

Instrument Used	Larson & Davis	Serial No	824 A 2028		
Logging Interval	10 Minutes each point	Measuring Range	50-110 dB(A)		
Weighting	"A"	Peak Weighting	"C"	Time Weighting	FAST
Sound Incidence	RANDOM		Time in hrs	15.15 Hrs to 17.15 Hrs.	

Report of Noise Level Monitoring

Sl No	Location	Distance (M)	Direction	Sound Level - dB(A)					
				L _{eq}	L ₉₀	L ₅₀	L ₁₀	Min	Max
At Ambient:									
1	Near Main Entrance of the unit.	105	North East	53.7	50.8	51.3	55.0	49.8	61.9
2	At South East corner near Worker's Quarters.	150	South East	53.3	52.5	53.0	54.4	51.8	55.6
3	In the Open field of Disha A Life School at West side of the unit.	200	West	49.4	48.2	49.1	50.4	47.6	55.0
4	In the Open field of Disha A Life School at South West side of the unit.	210	South West	47.8	46.9	47.4	48.7	46.6	59.3
5	In the Open field of Disha A Life School at North West side of the unit.	200	North West	49.1	48.6	48.8	49.6	48.1	54.3

Note: L₉₀ Value refers to background noise; L₅₀ Value refers to mean noise. L₁₀ value refers to nuisance or annoyance level; L_{eq} value is the average energy for the measured period.

-- End of Report --

J.E.S
J.E.S

K. Selvaraj
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

GENERAL PARTICULARS

Report No.38/AEL – CBE/AAQ/SM/2020 – 2021, Dated 04.02.2021.

Name and Address of the Industry : M/s.Unicast Alloys (P) Ltd.,
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam
Village, Pollachi (Taluk), Coimbatore (District).
Date of Survey : 21.01.2021 & 22.01.2021.

Sl.No	Head of Particulars	Particulars		
1.	Process Description	Cast Iron and SG Iron Castings Manufacturing.		
2.	Emission Sources	Induction Furnace, Shot Blast Machines, Sand Plant and Grinding Machines.		
3.	Fugitive Emission Sources	Vehicle movements.		
4.	Raw Material Consumptions	Sl.No	Description	Quantity
		1	Silica Sand	2544 Kgs
		2	Bentonite Powder	1378 Kgs
		3	Gotron (Coal dust)	424 Kgs
		4	M.S.Punching	13725 Kgs
		5	Shell Coke	964 Kgs
		6	Home Returns	13075 Kgs
5.	Production Capacity as per Air Consent order No. & Date	Cast Iron and SG Iron Castings – 1450 Tons/Month. As per Air Consent order No.1905217273889 Dated 01.03.2019		
6.	Production on the day of Survey	1. S.G.Iron – 26.230 Tones		
7.	Air Consent Order No. Validity upto 31 st March 2021.	Air Consent order No. 1905217273889 Dated 01.03.2019 Validity upto 31.03.2021.		
8.	Details of APC measures	Venturi Wet Scrubber, Cyclone separator, Pulse jet Type Dust Collector and Cassette type Dust Collector.		
9.	Functional Status of APC measures	Working		
10.	Field Observations	--		

J.E.S
J.E.S

[K.SELVARAJ]
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



TAMILNADU POLLUTION CONTROL BOARD

Advanced Environmental Laboratory, Coimbatore – 641 030.

INFERENCE REPORT NO. 38/ AEL – CBE/ A.A.Q.S./ S.M. Dated 04.02.2021.

1. Name of Industry : M/s.Unicast Alloys (P) Ltd.,
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam
Village, Pollachi (Taluk).
Coimbatore (District).
2. Pollution Category : Orange/Large
3. Date of A.A.Q. Survey : 21.01.2021 & 22.01.2021
4. Predominant Wind Direction : North East → South West
5. Weather condition : Clear Sky

STATUS OF POLLUTANTS LEVEL

I. AMBIENT AIR QUALITY:-

1. Total No. of A.A.Q. stations monitored : PM₁₀: 5 & PM_{2.5}: 1
2. No. of A.A.Q. stations in which Pollutants
Level exceeded the Boards standards (PM₁₀) & PM_{2.5} : NIL

Maximum and Minimum values of Pollutants Level observed:

Sl. No	POLLUTANT	Values in microgram/m ³		BOARD's STANDARD (As per consent order)
		Maximum	Minimum	
1.	<u>Respirable Suspended particulate Matter: PM₁₀</u>	80.0	54.0	100
2.	PM _{2.5}	29.0	-	60
<u>GASEOUS POLLUTANTS:-</u>				
	(i) SO ₂	11.0	7.0	80
	(ii) NO ₂	20.0	15.0	80

II. STACK MONITORING:-

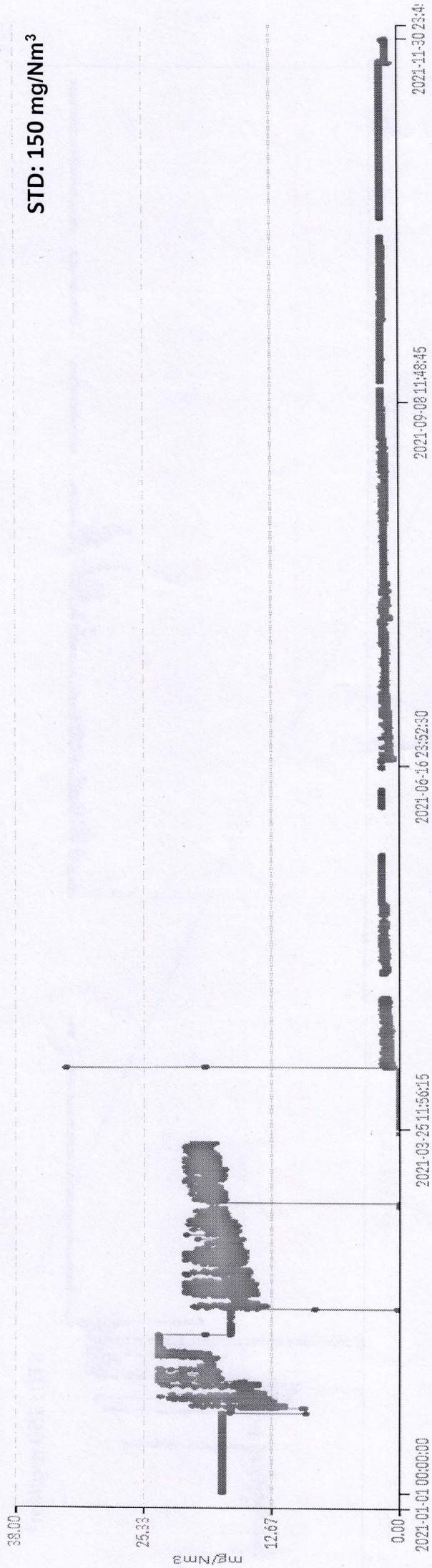
1. Total No. of Stacks Monitored : 5
2. No. of Stacks in which Pollutants level
Exceeded the Boards standards : NIL

J.E.S.

[K.SELVARAJ]
 Authorised Signatory
 [Assistant Director (Lab)]

M/s. Unicast Alloys Pvt Ltd, Coimbatore
 Data Period: - 01.01.2021 to 30.11.2021 (11 Months)
 REF: -DEE CBS/TNPCB/Mail/Dated-10.01.2022 Source Monitoring

Service provider: - GLENS



SL. NO.	Parameter Name	Standard (mg/Nm ³)	No. of Exceedance (15 Min)	Range (Min-Max)	Remarks
1	UNICAST_ALLOYS-PM (Type of Stack: Furnace)	150 mg/Nm ³	No Exceedance	-	-

➤ Data validated in Care Air Centre.

S. Dada
 11/11/2022
 CSO (CAC)

[Signature]
 AD (CAC)



TAMILNADU POLLUTION CONTROL BOARD

Advanced Environmental Laboratory, Coimbatore – 641 030.

From
K.Seivaraj, M.Sc.,
Assistant Director (Lab)
Advanced Environmental Laboratory
Tamilnadu Pollution Control Board
No.5, Ramasamy Nagar, Kavundampalayam,
Coimbatore – 641 030.
Email – aeltnpcbe@gmail.com

To
M/s.Hitech Die Cast (P) Ltd.,
S.F.No.77/1, 77/2 & 101 part.
Kurumbapalayam Village,
Achipatti (Post),
Pollachi (Taluk),
Coimbatore (District).

Lr.No.TNPC Bd/AD (L)/AEL – CBE/AAQS & SM/F.No.P.7/2020 – 21, Dated 04.01.2021.

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring /
Ambient Noise Level Survey – Reg.

- Ref: 1. This office Lr.No.TNPC Bd/AD (L)/AEL-CBE/Air survey/F.No.P.7/20 –21,
dated 12.11.2020 & 27.01.2021.
2. Your Letter No.Nil, dated 26.01.2021.
3. This office Bill No.74/2019-20 Dated 03.02.2020 Excess Payment for Rs.100/-
4. Cash Receipt No.108784 dated 28.12.2020 for Rs.39,300/-
5. Cash Receipt No.108892 dated 01.02.2021 for Rs.2,000/-

I am sending herewith the Report of Analysis of Ambient Air Quality /Stack Monitoring /
Ambient Noise Level Survey conducted in the vicinity of your industry M/s.Hitech Die Cast
Private Limited., on 25.01.2021 & 26.01.2021 with invoice for a sum of Rs.41,400 /- (Rupees
forty one thousand and four hundred only) towards the above survey / analysis charges, and the
same has been adjusted with the advance fees received vide reference (3, 4 & 5) cited.

Kindly acknowledge the receipt of the report without fail.

C. Selvaraj
[K.SELVARAJ]

Authorised Signatory
[Assistant Director (Lab)]

Encl: As above.

Copy to:

1. The District Environmental Engineer, TNPCB, Coimbatore (South) for favour of kind
information please.
2. Copy to file.



**TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.**



Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - TC-7025

TEST REPORT

ULR-TC70252000000076P

Report No.39/AEL - CBE/ AAQS/2020 - 2021, Dated 04.02.2021.

1. Name of the Industry : M/s.Hitech Die Cast (P) Ltd.,
2. Address of the Industry : S.F.No.77/1, 77/2 & 101 part, Achipatti (Post).
Kurumbapalayam Village, Pollachi (Taluk), Coimbatore.
3. Date of Survey : 25.01.2021 & 26.01.2021.
4. Duration of Survey : PM₁₀ : 8 Hrs & PM_{2.5} : 24Hrs
5. Category : Orange/Large
6. Test Started on : 29.01.2021.
7. Test Completed on : 29.01.2021.
8. Matrix : Ambient Air Quality

Meteorological Conditions

Ambient Temperature (°C)	Min	Max	Relative Humidity (%)	Min	Max
	23.3	29.9		38	60
Weather Condition	Clear Sky		Rain Fall (mm)	--	
Predominant Wind Direction	North East → South West		Mean Wind Speed (km/hr)	--	

Ambient Air Quality Survey Results

Sl. No	Location	Direction *	Distance (m) *	Height Form GL(m)	Pollutants Concentration (microgram / m ³)			
					PM ₁₀	SO ₂	NO ₂	** PM _{2.5}
1	On top of Scaffolding near Main entrance of M/s.Hitech Die cast (P) Ltd.,	North East	70	3.0	56.0	7.0	14.0	-
2	On top of Scaffolding near Worker's Rest Room Building of M/s.Hitech Die cast (P) Ltd.,	South East	110	3.0	59.0	8.0	17.0	-
3	On top of Scaffolding at South West side near Worker's Quarters of M/s.Unicast Alloys Private Ltd.,	South West	275	3.0	72.0	11.0	21.0	23.0
4	On top of Scaffolding at West side of the unit near Administrative office of M/s.Unicast Alloys Private Ltd.,	West	108	3.0	67.0	10.0	20.0	-
5	On top of Scaffolding near Main entrance of M/s.Unicast Alloys Private Ltd.,	North West	55	3.0	60.0	7.0	18.0	-

Note:- * With respect to major emission sources. ** PM_{2.5} not accredited by NABL.
PM₁₀, SO₂ & NO₂ the analytical results are restricted to the sampling period of 8 hrs.
PM_{2.5} the analytical results for the sampling period of 24 hrs.

Test Performed	Test Method
PM ₁₀	IS 5182: (Part 23) - 2006
SO ₂	Modified West - Gaeke / IS 5182: (Part 2) - 2001 RA: 2012
NO ₂	Jacobs - Hochheiser / IS 5182: (Part 6) - 2006 RA: 2012

-- End of Report --

J.E.S.
J.E.S.

[K.SELVARAJ]
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



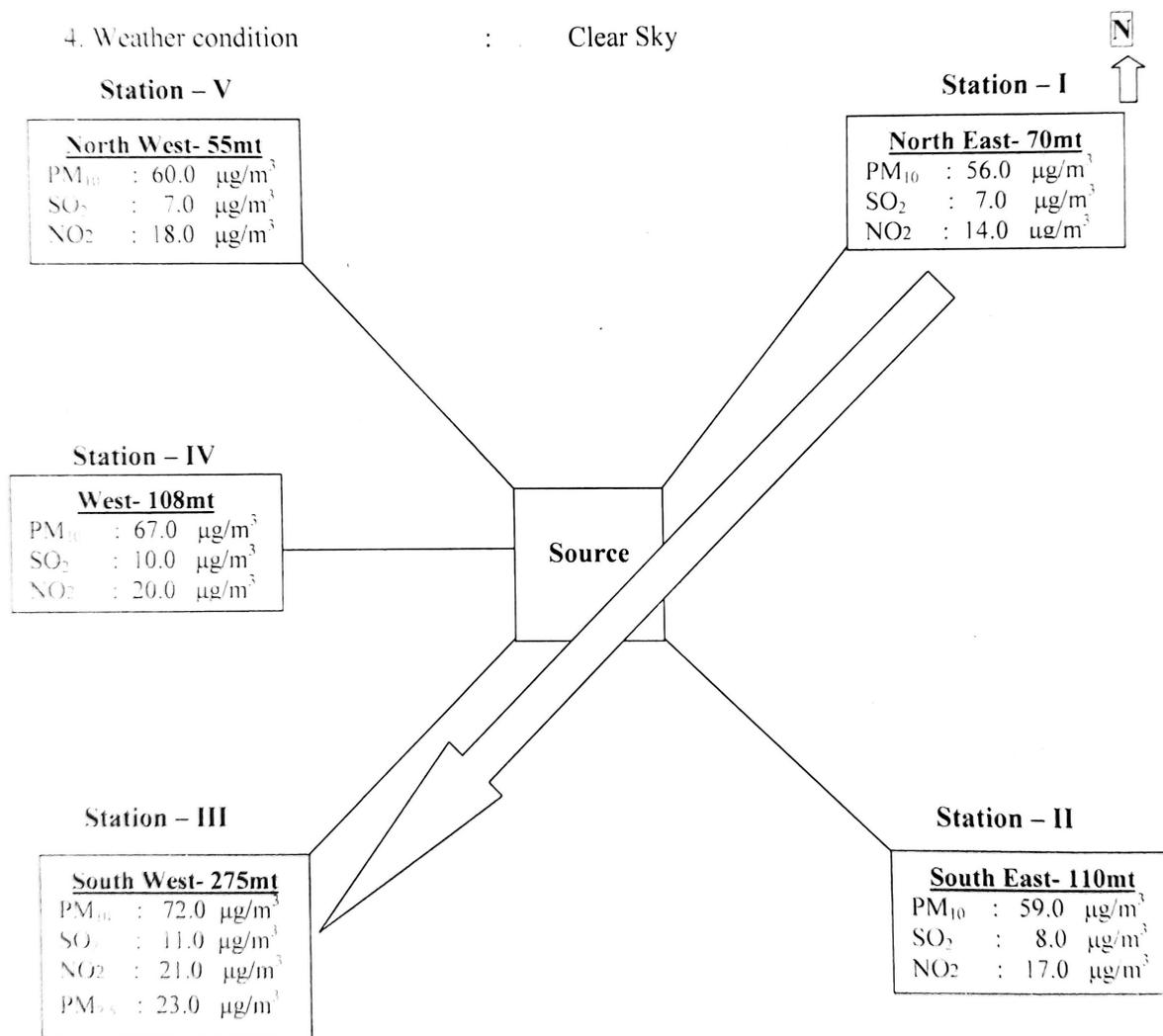
TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

AMBIENT AIR QUALITY SURVEY

Schematic Diagram Showing Location of Sampling

Report No.39/AEL – CBE/AAQ/SM/2020 – 2021, Dated 04.02.2021.

1. Name and Address of the Industry : M/s.Hitech Die Cast (P) Ltd.,
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),
Kurumbapalayam Village,
Pollachi (Taluk), Coimbatore (District).
2. Date of Survey : 25.01.2021 & 26.01.2021.
3. Predominant wind direction : North East → South West
4. Weather condition : Clear Sky



Note:- PM₁₀, SO₂ & NO₂ values are expressed in µg/m³ and restricted to the sampling period of 8hrs.
PM_{2.5} value is expressed in µg/m³ for the sampling period of 24 hrs.

J.E.S.
J.E.S.

[K.SELVARAJ]
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



Accredited Laboratory - (ISO/IEC 17025:2005) NABL - TC-7025

TEST REPORT

ULR-TC70252000000076P

Report No.39/AEL - CBE/ SM/2020 - 2021, Dated 04.02.2021.

1. Name of the Industry : M/s.Hitech Die Cast (P) Ltd.,
2. Address of the Industry : S.F.No.77/1, 77/2 & 101 part,
Achipatti (Post), Kurumbapalayam Village,
Pollachi (Taluk), Coimbatore (District).
3. Date of Survey : 25.01.2021.
4. Test Started on : 29.01.2021.
5. Test Completed on : 29.01.2021.
6. Matrix : Stack Emission
7. Type of Industry : Cast Iron and SG Iron Castings Manufacturing

Stack Monitoring Survey Results

Sl. No	Stack attached to	Stack Temp °C	Velocity in (m/ sec)	Discharge rate in Nm ³ /Hour	Pollutants (mg / Nm ³)		
					PM	So ₂ *	No _x *
1.	Induction furnaces - 1.5 Tons/Hr (After Venturi Wet Scrubber)	36	8.29	5,648	32.0	3.2	4.88
2.	Shot Blast Machine - 0.5 Tons (After Casette type Dust Collector)	36	11.70	5,102	39.0	-	-

Note:- * Test Parameters not accredited by NABL.

Test Performed	Test Method
Particulate Matter	IS 11255: (Part 1) - 1985 (RA: 2003)

-- End of Report --

[Signature]
G.E.S

[Signature]
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

STACK DETAILS

Report No.39/AEL – CBE/SM/2020 – 2021, Dated 04.02.2021.

1. Name and Address of the Industry: M/s.Hitech Die Cast (P) Ltd.,
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),
Kurumbapalayam Village,
Pollachi (Taluk), Coimbatore (District).
2. Date of Survey : 25.01.2021.

Sl.No	Particulars	1	2
1.	Stack attached to	Induction Furnace	Shot Blast Machine
2.	Details of process stack	Melting	--
3.	Height from G Level in (m)	21.5	8.0
4.	Diameter in (m)	0.5	0.4
5.	Port hole height from Ground Level or bends or ducts in (m)	13.0	4.17
6.	Fuel Used (with % Sulphur content)	Electricity	Electricity
7.	Fuel Consumption rate per day (mention units)	-	-
8.	Stack Capacity	1.5 Tons/Hr	0.5 Ton
9.	APC Measures provided	Venturi Wet Scrubber	Casette Type Dust Collector
10.	APC functional status	Working	Working
11.	Ambient temp in °K	305	305
12.	Temp of flue gas in °K	309	309
13.	Velocity of flue gas in m/sec	8.29	11.70
14.	Volume of flue gas sampled in m ³	0.750	1.008
15.	Gaseous Discharge rate per Nm ³ /Hour	5.648	5.102

J.E.S
J.E.S

K. Selvaraj
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



Accredited Laboratory - (ISO/IEC 17025:2005) NABL - TC-7025
AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis

ULR-TC702520000000076P

Report No.39/AEL - CBE/ NLS/2020 - 2021, Dated 04.02.2021.

1.	Name of the Industry	M/s.Hitech Die Cast (P) Ltd.,		
2.	Address of the Industry	S.F.No.77/1, 77/2 & 101part, Achipatti (Post), Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).		
3.	Date of Survey	25.01.2021.		
	Category	Orange/Large	Land use Classification	--
	Type of Survey	Ambient	Time of Survey	Day
	Meteorological conditions	Clear Sky		
	Matrix	Sound Level		

Logging Parameters

Instrument Used	Larson & Davis	Serial No	824 A 2030
Logging Interval	10 Minutes each point	Measuring Range	50-110 dB(A)
Weighting	" A "	Peak Weighting	"C"
Sound Incidence	RANDOM	Time Weighting	FAST
		Time in hrs	15.30 Hrs to 17.00 Hrs.

Report of Noise Level Monitoring

Sl No	Location	Distance (M)	Direction	Sound Level - dB(A)					
				L _{eq}	L ₉₀	L ₅₀	L ₁₀	Min	Max
	At Ambient:								
1.	Near Administrative office building of M/s.Unicast Alloys (P) Ltd.,	108	West	53.6	52.5	53.3	52.5	51.7	60.7
	At Main entrance of M/s.Unicast Alloys (P) Ltd.,	55	North West	52.7	51.0	51.4	54.7	48.6	60.1
3.	Near Worker's Quarters of M/s.Unicast Alloys (P) Ltd.,	275	South West	50.7	48.6	50.4	52.2	47.3	58.7
4.	At Main entrance of M/s.Hitech Die cast (P) Ltd.,	70	North East	53.9	51.1	53.0	56.0	51.0	61.3
5.	Near Workers Quarters of M/s.Hitech Die cast (P) Ltd.,	110	South East	51.8	51.0	51.5	51.9	50.1	57.0

Note: L₉₀ Value refers to background noise; L₅₀ Value refers to mean noise. L₁₀ value refers to nuisance or annoyance level; L_{eq} value is the average energy for the measured period.

-- End of Report --

J.E.S

[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

GENERAL PARTICULARS

Report No.39/AEL – CBE/AAQ/SM/2020 – 21, Dated 04.02.2021.

Name and Address of the Industry : M/s.Hitech Die Cast (P) Ltd.,
S.F.No.77/1, 77/2 & 101part, Achipatti (Post).
Kurumbapalayam Village.
Pollachi (Taluk), Coimbatore (District).

Date of Survey : 25.01.2021 & 26.01.2021.

Sl. No	Head of Particulars	Particulars																					
1.	Process Description	Cast Iron and SG Iron Castings Manufacturing.																					
2.	Emission Sources	Induction Furnace, Shot Blast Machines.																					
3.	Fugitive Emission Sources	Vehicle movements.																					
4.	Raw Material Consumptions	<table border="1"> <thead> <tr> <th>Sl.No</th> <th>Raw Materials</th> <th>Quantity</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Silica Sand</td> <td>6930 Kgs</td> </tr> <tr> <td>2</td> <td>Bentonite Powder</td> <td>1485 Kgs</td> </tr> <tr> <td>3</td> <td>Gotron (Coal Dust)</td> <td>730 Kgs</td> </tr> <tr> <td>4</td> <td>M.S.Punching</td> <td>15795 Kgs</td> </tr> <tr> <td>5</td> <td>Shell Coke</td> <td>1147 Kgs</td> </tr> <tr> <td>6</td> <td>Home Returns</td> <td>9295 Kgs</td> </tr> </tbody> </table>	Sl.No	Raw Materials	Quantity	1	Silica Sand	6930 Kgs	2	Bentonite Powder	1485 Kgs	3	Gotron (Coal Dust)	730 Kgs	4	M.S.Punching	15795 Kgs	5	Shell Coke	1147 Kgs	6	Home Returns	9295 Kgs
Sl.No	Raw Materials	Quantity																					
1	Silica Sand	6930 Kgs																					
2	Bentonite Powder	1485 Kgs																					
3	Gotron (Coal Dust)	730 Kgs																					
4	M.S.Punching	15795 Kgs																					
5	Shell Coke	1147 Kgs																					
6	Home Returns	9295 Kgs																					
5.	Production Capacity as per Air Consent order No. & Date	Cast Iron and SG Iron Castings – 1450 Tons/Month. As per Air Consent order No. 1905221398241 Dated 01.03.2019.																					
6.	Production on the day of Survey	1. S.G.Iron – 24.62 Tones																					
7.	Air Consent Order No. Validity upto 31 st March 2021.	Air Consent order No. 1905221398241 Dated 01.03.2019 Validity upto 31.03.2021.																					
8.	Details of APC measures	Venturi Wet Scrubber and Dust Collector																					
9.	Functional Status of APC measures	Working																					
10.	Field Observations	--																					

J.E.S
08/02/21
J.E.S

K.Selvaraj
[K.SELVARAJ]
Authorised Signatory
[Assistant Director (Lab)]



TAMILNADU POLLUTION CONTROL BOARD

Advanced Environmental Laboratory, Coimbatore – 641 030.

INFERENCE REPORT NO. 39/ AEL – CBE/ A.A.Q.S./ S.M. Dated 04.02.2021.

1. Name of Industry : M/s.Hitech Die Cast (P) Ltd.,
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),
Kurumbapalayam Village,
Pollachi (Taluk), Coimbatore (District).
2. Pollution Category : Orange/Large
3. Date of A.A.Q. Survey : 25.01.2021 & 26.01.2021.
4. Predominant Wind Direction : North East → South West
5. Weather condition : Clear Sky

STATUS OF POLLUTANTS LEVEL

I. AMBIENT AIR QUALITY:-

1. Total No. of A.A.Q. stations monitored : PM₁₀: 5Nos & PM_{2.5}: 1No
2. No. of A.A.Q. stations in which Pollutants
Level exceeded the Boards standards (PM₁₀) & PM_{2.5} : NIL

Maximum and Minimum values of Pollutants Level observed:

Sl. No	POLLUTANT	Values in microgram/m ³		BOARD'S STANDARD (As per consent order)
		Maximum	Minimum	
1.	Respirable Suspended particulate Matter: PM ₁₀	72.0	56.0	100
2.	PM _{2.5}	23.0	-	60
3.	<u>GASEOUS POLLUTANTS:-</u>			
	(i) SO ₂	11.0	7.0	80
	(ii) NO ₂	21.0	14.0	80

II. STACK MONITORING:-

1. Total No. of Stacks Monitored : 2
2. No. of Stacks in which Pollutants level
Exceeded the Boards standards : NIL.

J.E.S.

[K.SELVARAJ]
 Authorised Signatory
 [Assistant Director (Lab)]

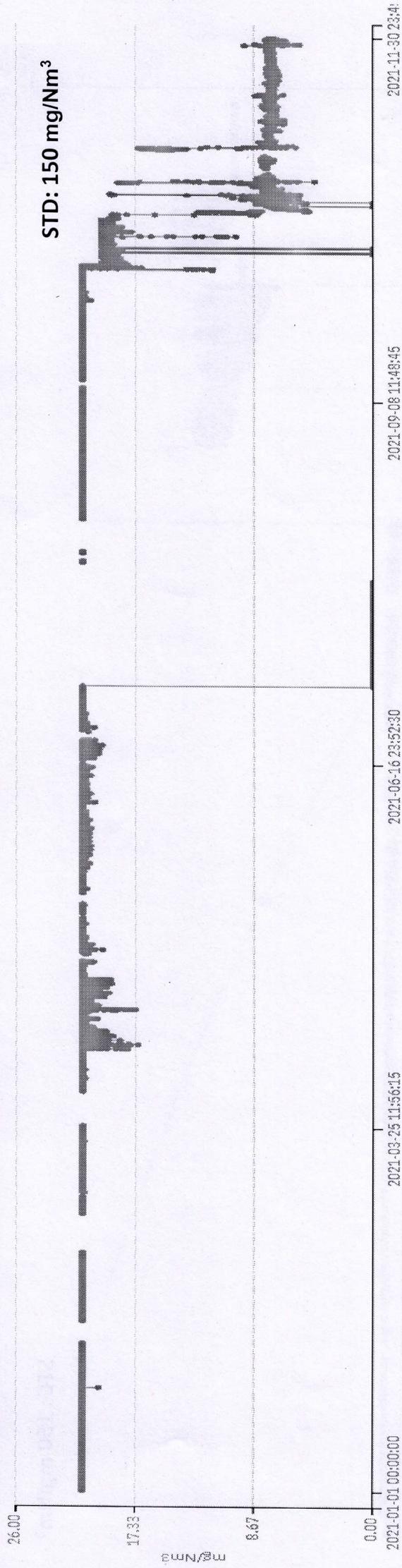
M/s. TheHi-tech Die Cast Pvt Ltd, Coimbatore

Data Period: - 01.01.2021 to 30.11.2021 (11 Months)

REF: -DEE CBS/TNPCB/Mail/Dated-10.01.2022

Source Monitoring

Service provider: - GLENS



HITECH_DIE-PM

SL. NO.	Parameter Name	Standard (mg/Nm ³)	No. of Exceedance (15 Min)	Range (Min-Max)	Remarks
1	HITECH_DIE-PM (Type of Stack: Furnace)	150 mg/Nm ³	No Exceedance	-	-

➤ Data validated in Care Air Centre.

S. P. Dada
11/11/2021

CSO(CAC)

[Signature]
AD(CAC)

COMPLIANCE REPORT ON THE REPORT DATED 30.09.2021 FURNISHED THE TWO FOUNDRY UNITS

1) M/s. Unicast Alloys Private Limited:

SI.No	Recommendations	Compliance status reported by the unit	Compliance status report by the Committee
1.	<p>The 4th respondent until shall relocate the shot blasting and the fettling section either outside the premises in some other locations or on the eastern side within the premises where the vacant land exists</p>	<p>As per sequence of operation shot blasting operations cannot be relocated, whereas we have provided dust collection arrangements from the shot blasting unit and the entire dust is collected and transferred to the bag filter chambers. This system ensures complete control of dust emission which was proved by doing in the AAQ test near by the shot blasting section (<i>Photograph enclosed</i>).</p> <p>Similarly, we have provided dust collection arrangement from the fettling section which is well connected to the bag filter chambers. This system ensures complete control of dust emission which was proved by doing in the</p>	<p>The unit has not relocated the shot blasting and fettling section. The unit has reduced number of fettling machines from 11 to 6.</p> <p>But, the unit has provided Bag Filters with Stack attached to the Shot Blasting Machines, Cyclone with Pulse Jet Bag Filter with Stack attached to the Sand Plant, Bag Filters with Stack attached to the Fettling Section were in operation. The western side of the shot blasting, fettling section shed had been entirely covered by sheets to cover the entire vertical face with closing door.</p> <p>Also, the unit has provided water mist sprinklers along the vehicle movement area near the petitioner's school boundary and the same was under operation.</p>

		AAQ test near by the grinding section (<i>Photograph enclosed</i>).	
2.	After relocation of the existing shot blasting and felling section, the area shall be used as buffer zone and shall also develop thick canopy of green belt within 4 th respondent until premises adjacent to the compound wall of the school premises which will act as a barrier for air pollution.	We have already planted trees in the western end of the factory adjoining the school. Further we will develop two more rows of thick canopy of green belt adjacent to our compound wall of the school premises. We will notify after planting the sapling's which will act as barrier for air pollution. <i>(Photo enclosed – Western boundary green belt cum zinc sheet height increasing 10 to 20 feet after removing of new sand storage yard)</i>	The unit has provided the compound wall with steel cladding facing the school premises (unit's western boundary wall) as done in the other portion of same compound wall.
3.	The unit shall either completely reuse the dumped waste mould sand within the premises or dispose it to the Common Waste Mould Sand Reclamation unit through M/s.Ammarun Enviro Guard Industries, Annur Taluk or for other beneficial uses.	We have vast area of lands where we have covered the storage location of mould sand area with red sand and developed green belt (photos enclosed). Also nearby agriculturists are using our mold sand for their coconut farms to retain the water and improve the yield.	The unit has stopped storing the fresh sand adjacent to the boundary of the school premises and shifted to eastern side of the unit to avoid the fugitive emissions. Also, they have agreed to dispose it to the Common Waste Mould Sand Reclamation unit through authorized recyclers.
4a.	The unit shall stop the shot blasting and felling operations	This point covered in the point no.1	The unit has not relocated the shot blasting and felling section. The unit has

	<p>in the existing location instead shall do the shot blasting and fettling operations in the unit's sister concern ie., 5th respondent unit of M/s.Hitec Die Cast Private Limited (or) by giving job work through outside vendors.</p>		<p>reduced number of fettling machines from 11 to 6.</p> <p>But, the unit has provided Bag Filters with Stack attached to the Shot Blasting Machines, Cyclone with Pulse Jet Bag Filter with Stack attached to the Sand Plant, Bag Filters with Stack attached to the Fettling Section were in operation. The western side of the shot blasting, fettling section shed had been entirely covered by sheets to cover the entire vertical face with closing door.</p> <p>Also, the unit has provided water mist sprinklers along the vehicle movement area near the petitioner's school boundary and the same was under operation.</p>
4b.	<p>The 4th respondent unit shall forthwith stop storing the fresh sand adjacent to the boundary of the school premises.</p>	<p>Complied.</p> <p>As per your advice already we have shifted fresh sand away from the western side of the school premises and we will develop green belt in that area also.</p>	<p>The unit has stopped storing the fresh sand adjacent to the boundary of the school premises and shifted to eastern side of the unit to avoid the fugitive emissions. Also, they have agreed to dispose it to the Common Waste Mould Sand Reclamation unit through authorized recyclers.</p>

4c.	<p>The unit shall raise the remaining length of the compound wall with steel cladding facing the school premises (unit's western boundary wall) as done in the other portion of same compound wall.</p>	<p>Complied.</p> <p>As per your advice we have already raised the steel cladding facing the school premises.</p> <p><i>(Photo enclosed – Western boundary green belt cum zinc sheet height increased from 10 to 20 feet after removing of new sand storage yard)</i></p>	<p>The unit has provided the compound wall with steel cladding facing the school premises (unit's western boundary wall) as done in the other portion of same compound wall.</p>
4d.	<p>Internal roads shall be wetted repeatedly so as to mitigate the fugitive emission during vehicle movements inside the premises.</p>	<p>Complied.</p> <p>As per your suggestion we have provided mist spray arrangements to control fugitive emission during vehicle movement inside the plant. We will ensure the spray system works efficiently all the time.</p> <p><i>(Photo enclosed – Full view store building road & shot blast grinding shed)</i></p>	<p>The unit has provided water mist sprinklers along the vehicle movement area near the petitioner's school boundary and the same was under operation.</p>
4e.	<p>The unit shall ensure that the mist spray arrangements provided should be interlocked / automated to suppress the fugitive emissions during</p>	<p>Complied.</p> <p>We have provided sprinklers along the vehicle movement area and along the school boundary with timers and auto on-off system</p>	<p>The unit has provided water mist sprinklers with interlocking arrangement with fetting section along the vehicle movement area near the petitioner's school boundary and the same was under</p>

	vehicle movement.	<i>(Photo enclosed – Full view store building road & shot blast grinding shed)</i>	operation.
5.	The unit shall conduct the ambient air quality/ ambient noise level/ stack monitoring in the unit and in the school premises every month and furnish the report to the board.	Kindly note we have already provided online monitoring system and maintaining the norms for the past 30 years and no violation have been found till date, however we will conduct the AAQ test every 6 months instead of every month and ensure the norms are well within the parameters prescribed by TNPCB.	The Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey was conducted on 21.01.2021& 23.01.2021. Based on the survey report furnished by the Advanced Environmental Laboratory, TNPCBd, Coimbatore it was observed that all the values are within the standards prescribed by the Board (Copy is submitted vide Annexure -IV).
6.	The unit shall convert the venture wet scrubber system with stack arrangement for the induction furnace to the dry/cassette filter as an advanced technology.	We have provided double stage venturi wet scrubber with stack chimney, the height of the chimney increased from 15 mtrs to 30 mtrs as advised by DEE is working efficiently, as recorded by online monitoring system (<i>Photos enclosed</i>).	The unit has not provided dry/cassette filter so far. However, the unit has assured to provide the same before February 2022.
7.	The unit shall provide the adequate air pollution control measures for the metal pouring bay as a further improvements measures.	We also provided hoods with limit switches to absorb the fumes from the furnace and the system is well connected to wet scrubber (<i>Photo enclosed – Furnace double stage venturi wet scrubber with stack</i>	

	<i>chimney; Furnace stack height increased from 15mtr to 30mtr).</i>
--	--

2) M/s. Hi-tech Diecast Private Limited

Sl.No	Recommendations	Compliance status reported by the unit	Compliance status report by the Committee
1.	The 5 th respondent unit of M/s.Hitec Die Cast Private Limited is located behind the 4 th respondent unit of M/s.Unicast Alloys Private Limited which itself acts as an barrier. The unit shall operate and maintain the air pollution control measures continuously and efficiently and also conduct the ambient air quality/ ambient noise level/stack monitoring in the unit and in the school premises every month and furnish the report to the Board.	DEE has stated as "No remarks" Unicast Alloys acts as a barrier for Hitec.	It was noticed that the unit of M/s. Unicast Alloys acts as a barrier for the unit of M/s. Hi-tech Diecast Private Limited.
2.		Kindly note we have already provided online monitoring system and maintaining as per the TNPCB boards norms. As stated by DEE in point no.1, Unicast Alloys acts as a barrier. Hence we shall be allowed to conduct the AAQ test as being done	The Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey was conducted on 21.01.2021 & 23.01.2021. Based on the survey report furnished by the Advanced Environmental Laboratory, TNPCBd, Coimbatore it was observed that all the values are within the standards

		now.	prescribed by the Board (Copy enclosed vide Annexure –VI).
3.	The unit shall either completely reuse the dumped waste mould sand within the premises or dispose it to the common waste mould sand reclamation unit M/s. Ammarun Enviro Guard Industries, Annur Taluk or for other beneficial uses.	We have vast area of lands where we have covered the storage location of mould sand area with red sand and developed green belt (photos enclosed). Also nearby agriculturists are using our mold sand for their coconut farms to retain the water and improve the yield. Please find enclosed letter we have received from the agriculturist in this regard.	The unit has stopped storing the fresh sand adjacent to the boundary of the school premises and shifted to eastern side of the unit to avoid the fugitive emissions. Also, they have agreed to dispose it to the Common Waste Mould Sand Reclamation unit through authorized recyclers.
4.	The unit shall convert the venture wet scrubber system with stack arrangement for the induction furnace to the dry/ cassette filter as an advanced technology	We have provided double stage venturi wet scrubber with stack chimney, the height of the chimney increased from 15 mtrs to 23 mtrs as advised by DEE is working efficiently, as recorded by online monitoring system. We also provided hoods with limit switches to absorb the fumes from the furnace and the system is well connected to wet scrubber.	The unit has not converted the venturi wet scrubber system with stack arrangement for the induction furnace to the dry/cassette filter as an advanced technology, and hence the unit has been strictly instructed to provide the dry/cassette filter as an advanced technology as reported by the unit on before February 2022.
5.	The unit shall provide the adequate air pollution control measures for the metal pouring bay as further improvement measures.		

ANNEXURE – VII

PHOTOGRAPHS TAKEN DURING THE COMMITTEE INSPECTION ON
30.11.2021

1) M/s. Unicast Alloys Private Limited:



a) Inspection of the committee at Disha – A Life School & PKD College of Educations



b) Committee inspection in the School premises adjacent to the M/s. Unicat Alloys Pvt Ltd.,



c) Compound wall with steel cladding upto height of about 20 feet facing the school premise provided by the unit of M/s. Unicat Alloys Pvt Ltd., facing School Premises



d) Additional Green Belt developed by the unit of M/s. Unicat Alloys Pvt Ltd., facing School Premises



e) Water Mist Spray arrangement with Interlocking system provided to the fettling/grinding section in the unit of M/s. Unicat Alloys Pvt Ltd.,



f) Suction pipeline System provided to the fettling/grinding section in the unit of M/s. Unicat Alloys Pvt Ltd.,



g) Bag Filters with stack provided to the Shot Blasting Machine in the unit of M/s. Unicat Alloys Pvt Ltd.,



h) Bag Filters with Stack provided to the Fetting /grinding Section in the unit of M/s.Unicast Alloys Private Limited



i) Hoods & Duct arrangement with Interlocking system provided to the Furnace in the M/s. Unicat Alloys Pvt Ltd.,



j) Double stage Venturi Wet Scrubber with Stack (height increased from 15 metres to 30 metres) fixed with interlocking system provided to the Furnace in the M/s. Unicat Alloys Pvt Ltd.,



k) Online Air Monitoring system provided by the unit of M/s. Unicat Alloys Pvt Ltd., and connected with CAC, TNPC Board, Chennai

2) M/s Hi-tech Diecast Private Limited:

a) Suction pipeline system arrangement with provided by the unit of M/s. Hi-tech Diecast Pvt Ltd., in the fettling/grinding section



b) Bag Filters with stack provided to the fettling/grinding section in the unit of M/s. Hi-tech Diecast Pvt Ltd.,



c) Bag Filters with stack provided to the Shot Blasting Machine in the unit of M/s. Hi-tech Diecast Pvt Ltd.,



d) Hoods & Duct arrangement with Interlocking system provided to the Furnace in the M/s. Hi-tech Diecast Pvt Ltd.,



e) Double stage Venturi Wet Scrubber with Stack (height increased from 15 metres to 30 metres) fixed with interlocking system provided to the Furnace in the M/s. Hi-tech Diecast Pvt Ltd.,



f) Online continuous Air Monitoring system provided by the unit of M/s. Hi-tech Diecast Pvt Ltd., and connected with CAC, TNPC Board, Chennai



g) Photographs shows the Green Belt development in the unit of M/s. Hi-tech Diecast Pvt Ltd.,

1509
63
27

COMMITTEE REPORT ON M/S UNICAST ALLOYS PRIVATE LIMITED LOCATED AT S.F NO. 98/1D, 100 & 101 PART, 78/1A, 78/3A, 98/3A, KURUMBAPALAYAM VILLAGE, POLLACHI TALUK, COIMBATORE DISTRICT AND M/S HI-TECH DIE CAST PRIVATE LIMITED LOCATED AT S.F NO. 77/1, 77/2& 101(PART), KURUMBAPALAYAM VILLAGE, POLLACHI TALUK, COIMBATORE DISTRICT AS PER THE PROCEEDINGS NO.T2/TNPCB/F.002264/2021, DATED: 05.11.2021.

It is submitted that the TNPC Board has constituted a committee with certain Term of Reference (ToRs) vide Board's proceedings dated 05.11.2021 for a detailed report of joint inspection with investigation of adequacy of pollution control measures installed and status of compliance of TNPCB recommendations on improvement in existing operations to take decision on permitting two foundry units namely 1) M/s Unicast Alloys Private Limited located at SF No. 98/1D, 100 & 101(Part), 78/1A, 78/3A, 98/3A and 2) M/s Hi-tech Die Cast Private Limited located at SF No. 77/1, 77/2& 101(Part), Kurumbapalayam Village, Pollachi Taluk, Coimbatore District for their operation with Renewal of Consent (Copy enclosed Annexure - I). In this regard, the committee report is submitted as follows.

A) M/s Unicast Alloys Private Limited:

1. The unit of M/s. Unicast Alloys Private Limited is an existing Cast Iron & SG Iron Castings manufacturing unit located at S F No 98/1D, 100 & 101 Part, 78/1A, 78/3A, 98/3A, Kurumbapalayam Village, Pollachi Taluk, Coimbatore District since 26.03.1991.
2. Consent to Operate was issued to the unit 05.03.1991 valid upto 31.03.1991 for the manufacturing of C.I Rough Castings - 145 Tons/Month and for the generation of Sewage - 2.5 KLD, no trade Effluent and with discharge of emission. Further, CTO - Expansion was issued to the unit on 06.08.2009 valid upto 31.03.2010 for the manufacturing of the following product and to discharge the following Sewage/Effluent and Emissions.

a) Product:

Sl. No	Products	Quantity
1.	C.I. Rough Castings	1450Tons/Month

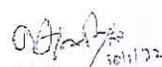
b) Discharge of Sewage/Effluents:

Outlet No	Description of Outlet	Maximum daily discharge in " KLD	Point of disposal
Effluent Type : Sewage			

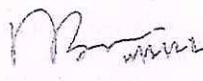
29

3. The unit shall either completely reuse the dumped waste mould sand within the premises or dispose it to the Common Waste Mould Sand Reclamation unit M/s. Ammarun Enviro Guard Industries, Annur Taluk or for other beneficial uses.
4. The unit of M/s. Unicast Alloys Private Limited alone shall explore the possibilities of converting the venturi wet scrubber system with stack arrangement for the induction furnace to dry/cassette filter as an advanced technology and shall furnish the action plan considering the close proximity to school.
5. The unit shall ensure good quality of scraps shall be used for melting activity.

This is submitted for favour of kind information and necessary action, please.


Er. V. Swaminathan
Member of the Committee
DEE, TNPCB
Tiruppur (South)


Er. D. Jayalakshmi
Member of the Committee
DEE, TNPCB
Coimbatore (North)


Er. M. Saravanakumar
Committee Head
DEE, TNPCB
Tiruppur (North)

Encl: Annexure I to VII.

- I - Copy of Board's proceedings dated 05.11.2021.
- II - Copy of AAQ/SM/ANL survey report of M/s. Unicast Alloys Pvt Ltd.,
- III - Copy of Trend Graph of M/s. Unicast Alloys Pvt Ltd.,
- IV - Copy of AAQ/SM/ANL survey report of M/s. Hi-tech DieCast Pvt Ltd.,
- V - Copy of Trend Graph of M/s. Hi-tech DieCast Pvt Ltd.,
- VI - Compliance of TNPCBd direction dated 30.09.2021.
- VII - Photographs taken during the Committee inspection.

ஸ்ரீமதி
14/12/2022

ஸ்ரீமதி
சென்னை மாநகராட்சி,
சென்னை.

ஐயா,

ஸ்ரீமதி : புதிர் மது சமர்ப்பிப்பீடு - தர்ப்பு.

2022 ம் ஆண்டு டிசம்பர் மாதம் 14ம் தேதி,
சென்னை மாநகராட்சி, ஸ்ரீமதி மாநகராட்சி அலுவலகம்,
சென்னை மாநகராட்சி அலுவலகம், சென்னை மாநகராட்சி அலுவலகம்
தேதி எண் 1/15 என்ற முகவரியில் அளித்த அட்டை
கட்டணம் அட்டை யின் K. மலிங்காமி -1 (62 அட்டை)
(அட்டை அலுவலக அட்டை எண் . 8406 4013 6137)
சென்னை மாநகராட்சி அலுவலகம், ஸ்ரீமதி மாநகராட்சி அலுவலகம்,
சென்னை மாநகராட்சி அலுவலகம், அட்டை கட்டணம் சென்னை மாநகராட்சி அலுவலகம்,
தேதி எண். 1/76 என்ற முகவரியில் அளித்த அட்டை
அட்டை அலுவலகம் மலிங்காமி R. மலிங்காமி அட்டை -2
(79 அட்டை) புதிர் அலுவலக அட்டை எண்.
5429 9565 3232) சென்னை மாநகராட்சி அலுவலகம்,
ஸ்ரீமதி மாநகராட்சி அலுவலகம், சென்னை மாநகராட்சி அலுவலகம்,
அட்டை கட்டணம், எண். 228/2 என்ற
மலிங்காமி அட்டை அட்டை கட்டணம் அலுவலகம்
மலிங்காமி K. மலிங்காமி அட்டை -3 (58 அட்டை)









